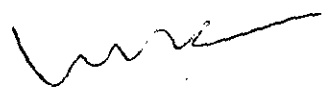


Dated: 28.4.94. Camp: Nagpur ②

Ms. Pathak for M. P. C.
Marparkwar for the applicant.
Ms. Thomson for M. R. P. Darda
for the respondents.

At the request of Ms.
Thomson reply within four weeks
as a last chance.

Matter be listed for final
hearing in the week commencing
from 4.7.94.


(M.S. Deshpande)

V/C.

Dated: 11/7/94.

Sh. P.C. Marparkwar, Counsel for the
applicant states that the respondents
have already issued an appointment
order granting the applicant the
compassionate appointment and
he does not want to proceed with
the application.

The application is disposed of
as not pressed.

Copy of TO. dt. 11.7.94
sent to respondents
on 15/7/94. Counsel for
applicant sent by
ordinary post on 16/7/94.

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16/7/94.


(M.S. Deshpande)

V/C.